

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No: 43 of 2024/RC

Dated: 09.01.2024

It is hereby ordered that the unfurling of National Flag on the occasion of the Republic Day on 26th January, 2024 (Friday) in the District Courts of the UTs of J&K and Ladakh shall be held strictly in compliance of High Court Order No. 677 of 2021/RC dated 11.08.2021.

By Order.


Deputy Registrar (Adm.)
Dated:- 09.01.2024 

No:- 723-66/RC/GS

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. /Mrs. Justice _____

.....for kind information of their Lordships.

3. Registrar Vigilance, High Court of J & K and Ladakh, Jammu;
4. Director, J&K Judicial Academy, Jammu;
5. Registrar Rules, High Court of J&K and Ladakh;
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
7. Registrar Computer (I.T.), High Court of J&K and Ladakh, Jammu;
.....for information.
8. All Principal District and Sessions Judges, UTs of J&K and Ladakh for information and necessary compliance.
9. Incharge NIC, High Court of J&K and Ladakh, for information and with the request to get the same uploaded on the official website of the High Court.
10. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
11. Order File.


Deputy Registrar (Adm.)
